

Tender document by BHEL

2796. SHRI JIBON ROY: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Bharat Heavy Electricals Limited (BHEL) had filled the tender document for 30 AC three phase locomotive for Railways in October, 1987; and

(b) if so, what is the factual position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) BHEL had filed the tender document for 30 Nos. AC three phase Locomotives for Railways with technology back up of M/s. Hitachi, Japan.

(b) BHEL could not secure the order. The order was palced on M/s. Adtranz (ABB).

Status of Workers in Bokaro Site of Instrumentation Ltd.

2797. SHRI BRATIN SENGUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) the amount speht on TA/DA etc. on tour and trips of CMD

Instrumentation Ltd. for the last three years alongwith facts in details with year-wise break up;

(b) whether it is a fact that there have been promotions of the officers while the Instrumentation Ltd. is under BIFR and the temporary workers were not promoted to the permanent status;

(c) if so, the details of the number of officers promoted and the number of temporary workers awaiting permanancy; and

(d) the justification of such pro-officers and anti-workers policy in Instrumentation Ltd.?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) Details of the amount spent on TA/DA on tours of CMD, Instrumentation Ltd. Kota for last three years is annexed as statement (*See below*).

(b) to (d) Number of officers promoted in 1995-% was 76. The number of temporary workers was 118. No. promotions took place in 1996-97 and 1997-98. Because of sickness, only essential promotions have been given to all cross sections of employees in order to keep up the morale.

Statement*Information of Expenditure on Tours*

Name of CMD	Period	Inland Tour (In Rupees)	Foreign Tour	Remarks
1995-96				
SH. H.N. RAMAMURTHY	1.4.95 To 2.7.95	26,587-	—	
MAJ GEN. NARESH VI	3.7.95 To 31.3.98	68,711/-	2,89,226/-	ONE VISIT

Name of CMD	Period	Inland Foreign Tour Tour Rupees) (In	Remarks	
1996-97	1.4.96 To	83,158/-	1,16,312/-	ONE
MAJ GEN. NARESH VIJ	31.3.97			VISIT
1997-98	1.4.97 To	50,467/-	—	
MAJ GEN. NARESH VIJ	31.8.97			
SH. NIRANJAN SINHA	1.9.97 To	60,209/-	—	
	31.3.98			

Merger or BICP with Tariff Commission

2798. SHRI V. N. GADGIL: Will the Minister of INDUSTRY be pleased to state:

(a) what is the rationale behind the proposal to merge Bureau of Industrial Costs and Prices with the Tariff Commission; and

(b) whether the proposal will stimulate industrial growth?

THE MINISTER OF INDUSTRY (SHRI SIKANDAR BAKHT): (a) and (b) Since 1991, the Government has been moving away from price control and administered prices regime and The Tariff Commission has been set up in this context of economic liberalisation to advise the Government on tariff and tariff related issues. The merger of the Bureau of Industrial Costs and Prices (BICP) with the Tariff Commission is being proposed in order to draw upon the expertise developed by the BICP over the years in the areas of technology, economic analysis, finance and cost accountancy in furtherance of the emerging requirements.

Agreement of MUL with Suzuki Motor Company

2799. SHRI AMAR SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of recent agreement entered into between the Government of India and Suzuki Motor Company;

(b) whether it is a fact that Maruti employees have decided to go on strike on 6th July, 1998 in protest of the said agreement; and

(c) if so, the details thereof and Government's reaction in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) The main terms of the Memorandum of Understanding and Settlement signed on 6.6.98 are:

1. The terms of the present MD Shri RSSLN Bhaskarudu will be upto the end of 31.12.1999 and from 1.1.2000, Shri Jagdish Khattar, Executive Director, MUL would be appointed as MD.
2. The nominee of SMC will be appointed as Chairman of MUL.
3. In future, all appointments of Chairman and Managing Director either by GOI or SMC will be only in consultation and with the concurrence of the other party.

(b) and (c) MUL has informed that they have received a notice for strike on 11.7.98 from the MUL Employees Union and the Management of MUL is